

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3/2006 in CIVIL APPEAL NO. 851 OF 2005

M/S. GOA SHIPYARD LTD.

Appellant (s)

VERSUS

BABU THOMAS

Respondent(s)

(For early hearing) (With office report)

Date: 03/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Surendra Desai, Sr.Adv.

Mr. Prashant Kumar, Adv.

Mr. Amarjit Singh Bedi, Adv.

Ms. Sapna Malik, Adv.

Mr. Aruneshwar Gupta,Adv.

For Respondent(s) Mr. Haris Beeran, Adv.

for M/S. Lawyer'S Knit & Co,AdvS.

UPON hearing counsel the Court made the following

O R D E R

on'ble List the civil appeal in the month of July, 2006 before a Bench of which H

Mr. Justice H.K. Sema is a member.

The I.A. is disposed of accordingly.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master